

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 25065-25067/2024

SAURABH SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and IA No.241821/2024-EXEMPTION FROM FILING O.T.
IA No. 241821/2024 - EXEMPTION FROM FILING O.T.)

Date : 16-12-2024 These matters were called on for hearing today.

For Petitioner(s)

Mr. Smarhar Singh, AOR
Mr. Kushal Sharma, Adv.

For Respondent(s)

Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ms. Ruchira Goel, Ld. Counsel has filed only Memo of Appearance on behalf of common Respondent No. 1.

Four weeks time is granted to file vakalatnama and counter affidavit.

Common Respondent Nos. 2 to 6 and Respondent No.11 in SLP(C) No. 25066/2024, there is no appearance.

Ld. Counsel for petitioner is granted four weeks time to file affidavit of dasti service in respect of common Respondent Nos. 7 to 10.

List again on 3.2.2025.

SUJATA SINGH
Registrar